

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 258 of 2012

Dated : 19th July, 2013

M.P. Poorv Kshetra Vidyut Vitran Co. Ltd. & Ors. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **29.08.2013**.

COURT MASTER